



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/573/2020

Tuesday, this the 28th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Prof. Mohammed Amin Pirzada, S/o Pirzada Ghulam ud Din,
R/o Lane H Alamdar Colony, Rawalpora, Srinagar-190 005.

.....Applicant

(Advocate: Mr. Sarfraz Hamid Rather)

Versus

1. Union Territory of J&K through Commissioner-Secretary to Government, General Administration Department, Civil Secretariat, Srinagar/Jammu.
2. Vice-Chancellor, Islamic University of Science & Technology (IUST), Awantipora, Pulwama.
3. Prof. Mushtaq Sidiqi, Vice-Chancellor, Islamic University of Science & Technology (IUST), Awantipora, Pulwama.
4. Registrar, Islamic University of Science & Technology (IUST), Awantipora, Pulwama (Kashmir).

.....Respondents

(Advocate: Mr. Amit Gupta AAG)

O R D E R**Rakesh Sagar Jain Member (J):**

1. Learned counsel for the applicant submits that he wants to withdraw this OA.
2. OA is dismissed as withdrawn accordingly.

(Rakesh Sagar Jain)
Member (J)

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